

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 111

CP (IB) No. 340/Chd/Hry/2019

IN THE MATTER OF:-

Sanjay Kumar Jain. Prop. Of
M.S Metal

...Petitioner

Versus

Arcotech Limited

...Respondent

Under Section: 9, IBC 2016

Order delivered on 08.05.2024

CORAM:

**SH. UMESH KUMAR SHUKLA
MEMBER (TECHNICAL)**

**SH. HARNAM SINGH THAKUR
MEMBER (JUDICIAL)**

PRESENT:

For the petitioner : Mr. Vaibhav Sahni, Advocate

For the respondent : Mr. Raghav Kakkar, Advocate

ORDER

At the joint request of the parties, let the matter be listed before the Regular Bench on 13.05.2024, in the supplementary list. It will be the last opportunity.

Sd/-
(UMESH KUMAR SHUKLA)
MEMBER (TECHNICAL)
Tanvi

Sd/-
(HARNAM SINGH THAKUR)
MEMBER (JUDICIAL)